

Sl.No.	States	Male	Female	Total
22.	Sikkim	0	0	0
23.	Tamil Nadu	37,898	1,12,109	1,50,007
24.	Tripura	0	0	0
25.	Uttar Pradesh	6,93,770	12,00,499	18,94,269
26.	Uttarakhand	3,653	12,833	16,486
27.	West Bengal	1,13,701	2,33,167	3,46,868
	TOTAL	28,18,120	65,59,466	93,77,586

#### **Kendriya Vidyalayas in Uttar Pradesh**

384. DR. ANIL AGRAWAL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number and places where Kendriya Vidyalayas are functioning/ running in Uttar Pradesh;

(b) whether Government proposes to open new Kendriya Vidyalayas in that State; and

(c) if so, the details thereof, location wise?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SATYA PAL SINGH): (a) At present 113 Kendriya Vidyalayas (KVs) are functioning/running in Uttar Pradesh. The details are given in the Statement (*See below*).

(b) and (c) KVs are opened primarily to cater to the educational needs of the wards of transferable Central Government Employees including Defence personnel on receipt of the proposal in the prescribed proforma from a Ministry/Department of Government of India/State Governments/Union Territory Administration and committing thereby availability of requisite resources for setting up a new KV as well as on availability of necessary sanction of the Government.

Sanction for opening of 3 new KVs in Uttar Pradesh (*i.e.* Mirzapur, Bhadohi and Banda) was conveyed to the sponsoring Authorities concerned on 7.8.2018. However, the Sponsoring Authorities have not yet completed the required pre-requisites to enable Kendriya Vidyalaya Sangathan to issue administrative orders to open the above mentioned three new KVs.

**Statement**

**The details of 113 kendriya vidyalayas functioning/running  
in the State of Uttar Pradesh**

Sl.No.	Name of KVs	Sl.No.	Name of KVs
1.	Aligarh	28.	Muzaffar Nagar
2.	Allahabad IIIT	29.	Noida
3.	Allahabad, NAINI	30.	Rae Bareli
4.	Amhat, Sultanpur	31.	CRPF Rampur
5.	Azamgarh	32.	Sitapur
6.	Balliya	33.	Unnao
7.	Balrampur	34.	Varanasi (DLW)
8.	Barabanki	35.	Varanasi NO.4
9.	Bareilly, Izzat Nagar (IVRI)	36.	Vishesh K.V. (Gaziabad)
10.	Basti	37.	Badaun
11.	Bulandshahar	38.	Lakhimpur Kheri
12.	Chopan	39.	Mati Akabarpur, Kanpur Dehat
13.	Deoria	40.	Pilipbhit
14.	Ghazipur	41.	CRPF Allahabad, Distt. Allahabad
15.	Gonda	42.	Etah, Distt. Etah
16.	Gorakhpur No.2 (FCI)	43.	Chero Salempur, Distt. Deoria
17.	Greater Noida	44.	Mahoba, Distt. Mahoba
18.	Jhansi Cantt No.3	45.	Hathras, Distt. Mahamaya Nagar
19.	Lucknow, (IIM Campus)	46.	Lalitpur, Distt. Lalitpur
20.	Lucknow, Aliganj	47.	Etawa, Distt. Etawa
21.	Lucknow, CRPF (Bijnour)	48.	Chitrakoot Distt. Chitrakoo
22.	Lucknow, Gomti Nagar	49.	Shivgarh, Distt. Raibareili
23.	Mankapur (ITI)	50.	Gangrani, Distt. Kushinagar
24.	Mathura Baad	51.	Hardoi, Distt. Hardoi
25.	Mau	52.	Shrawasti, Distt. Shrawasti
26.	Moradabad No. I		
27.	Mughal Sarai		

Sl.No.	Name of KVs	Sl.No.	Name of KVs
53.	Sidharth Nagar, Distt. Sidharth Nagar	79.	Kanpur Rakshavihar
54.	MCF Raebreilly, Distt. Raebreilly	80.	Kanpur, Armapur No. I (Kalpi Road)
55.	Baoli, Distt. Baghpat	81.	Kanpur, Armapur No. II
56.	SSG, CISF Surajpur, Greater Noida	82.	Kanpur, Chakeri No. I
57.	Agra Cantt No. I (AFS)	83.	Kanpur, Chakeri No. II
58.	Agra Cantt No. II	84.	Kanpur, Chakeri No. III
59.	Agra Cantt No.III (Barrack Road)	85.	Kanpur, OEF
60.	Allahabad, Bamrauli	86.	Lucknow, (AMC)
61.	Allahabad, Chheoki	87.	Lucknow, Cantt
62.	Allahabad, Manauri	88.	Lucknow, Bakshi Ka Talab (AFS)
63.	Allahabad, New Cantt.	89.	Mathura Cantt
64.	Allahabad, Old Cantt.	90.	Meerut, Cantt (DL)
65.	Babina Cantt.	91.	Meerut, Cantt (PL)
66.	Babugarh Cantt.	92.	Meerut, Cantt (SL)
67.	Bareilly (AFS)	93.	Meerut, Chandi Nagar (AFS)
68.	Bareilly (Jla)	94.	Memauro (AFS)
69.	Bareilly (JRC)	95.	Murad Nagar
70.	Faizabad Cantt.	96.	Sarsawa (AFS)
71.	Fateh Garh	97.	Shahjahanpur No.1 (Cantt)
72.	Gorakhpur No. 1	98.	Shahjahanpur No.2 (OCF)
73.	Hazaratpur (OEF)	99.	Talbehat
74.	Hindon No. I	100.	Varanasi Cantt
75.	Hindon No. II	101.	Bareilly, Izzat Nagar (IVRI)
76.	Jhansi Cantt No. 1	102.	Kanpur (IIT)
77.	Jhansi Cantt No. 2	103.	Varanasi (Bhu)
78.	Kanpur Cantt	104.	Bareilly, Aonla (IFFCO)
		105.	Dadri (NTPC)
		106.	Dibyapur (NTPC)

Sl.No.	Name of KVs	Sl.No.	Name of KVs
107.	Jagdishpur (BHEL) Amethi Distt.	110.	Mathura (MRP)
108.	Lucknow, (RDSO)	111.	Phulpur (IFFCO) Allahabad
109.	Lucknow, (SGPGI)	112.	Rihand Nagar (NTPC)
		113.	Shakti Nagar (NTPC)

#### **Reforms by CBSE governing body**

385. SHRI T. RATHINAVEL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that the annual CBSE governing body meeting discussed and approved a number of reforms;

(b) if so, the details thereof;

(c) whether it is a fact that CBSE has decided to make complete revamp of affiliation by-laws to make it faster and easier, letting students of special need take examinations in their own schools and standardization of question papers; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SATYA PAL SINGH): (a) and (b) The Governing Body of the Central Board of Secondary Education (CBSE) in its meeting held on 28.06.2018 has discussed and approved reforms in Curriculum, Affiliation Bye-laws and in examinations.

(c) and (d) The affiliation byelaws of the CBSE have been completely revamped to ensure speed, transparency, hassle-free procedures and ease of doing business with the CBSE. The important changes in the revised Affiliation Bye-Laws of the CBSE are as follows:—

1. As per the existing provisions the schools were required to upload over 14-15 documents while applying for affiliation. Now, application of the school will be processed on the basis of a Single Certificate from District Education Officer and a single Affidavit.
2. The process of Inspection of schools is made more academic and quality oriented.
3. Standardization of measurement of Land is done by changing from acreage to metric system.